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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A(IB)No.444/Kb/2017 C.P (IB) No. 168/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company		M/s. Naresh Kumar & Company Pvt.LtdVersus- Kalyanpur Cements Ltd.		
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No one is present in the Court.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)

For Order